

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Srinagar, 11th of May, 2021

S.O. 166 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrates within the territorial jurisdiction mentioned below:-

S.No.	Name of the Officers	Designation	Territorial Jurisdiction
1.	Mr. Manzoor Ahmad Kar	Block Development Officer	Bandipora
2.	Mr. Nowshad Anjum	Block Development Officer	Bonakoot
3.	Mr. Bashir Ahmad Bhat	Block Development Officer	Aloosa
4.	Mr. Shair Majid	Block Development Officer	Sumbal
5.	Dr. Murtaza Rashid	Block Development Officer	Hajin
6.	Mr. Hidayatullah	Block Development Officer	Naidkhai
7.	Mr. Imtiyaz Ahmad Lone	Block Development Officer	Gurez
8.	Mr. Saleem Ahmad Darzi	Block Development Officer	Tulail
9.	Mr. Mohd Syed Shah	Zonal Education Officer	Bandipora
10.	Mr. Reyaz Ahmad	Zonal Education Officer	Sumbal
11.	Mr. Mohd. Akbar Wani	Zonal Education Officer	Hajin
12.	Mr. Abdul Rahim Magray	Zonal Education Officer	Gurez
13.	Mr. Nazir Ahmad Bhat	Zonal Physical Education Officer	Gurez
14.	Mr. Manzoor Ahmad Khan	Principal HSS	Badugam
15.	Mr. Abdul Majid Dar	Principal BHSS	Dawar

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16.	Mr. Wali Mohammad	Chief Executive Officer Municipality Committee	Bandipora
17.	Mr. Firdous Ahmad	Executive Officer Municipality Committee	Hajin
18.	Mr. Javid iqbal Lone	Lecturer	GHSS Aragam
19.	Mr. Abid Hussain Sheikh	Lecturer	BHSS Dawar
20.	Mr. Ab. Majid Ganie	Incharge Lecturer	GHSS Aragam
21.	Mr. Bashir Ahmad Lone	Incharge Lecturer	GHSS Bandipora
22.	Mr. Showkat Hassan Bhat	Lecturer	HSS Ajas
23.	Mr. Mohammad Akbar Ganal	Lecturer	HSS Ajas
24.	Mr. Ayaz Ahmad Wani	Incharge Lecturer	HSS Ajas
25.	Mr. Gh. Mustafa Sheikh	Incharge Lecturer	HSS Aloosa
26.	Mr. Mohammad Abdullah Dar	Lecturer	HSS Arin
27.	Mr. Riyaz Ahmad Shah	Incharge Lecturer	HSS Badugam
28.	Mr. GH Qadir wani	Incharge Lecturer	HSS Chuntimulla
29.	Mr. Fayaz Ahmad Lone	Incharge Lecturer	HSS Chuntimulla
30.	Mr. Shaheen Iqbal	Incharge Lecturer	HSS Gadakhud
31.	Mr. Mohammad Afzal Rather	Incharge Lecturer	HSS Hajin
32.	Mr. Mushtaq Ahmad Dar	Incharge Lecturer	HSS Hajin
33.	Mr. Mohammad Iqbal Magray	Lecturer	HSS Mantrigam
34.	Mr. Ifikhar Rashid wani	Lecturer	HSS Mantrigam
35.	Mr. Gowher Ahmad Bhat	Incharge Lecturer	HSS Mantrigam
36.	Mr. Altaf Hussain Bhat	Incharge Lecturer	HSS Nadihal
37.	Mr. Ab. Hamid Rather	Incharge Lecturer	HSS Nadihal
38.	Mr. Mohammad Akbar Sheergojree	Incharge Lecturer	HSS Naidkhai

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39.	Mr.Mushtaq Rasool Dar	Incharge Lecturer	HSS Quilmuqam
40.	Mr.Reyaz Ahmad Wagay	Incharge Lecturer	HSS Shahgund
41.	Mr.Fayaz ahmad Wagay	Incharge Lecturer	HSS Sumbal
42.	Mr. Shaukat Mehmood Reshi	Lecturer	BHSS Bandipora
43.	Mr.Mohd Shafi Bhat	Incharge Lecturer	BHSS Bandipora
44.	Mr. Mohd Rafeeq Khan	Incharge Lecturer	BHSS Bandipora
45.	Mr. Fayaz Ahmad Harray	Headmaster	Tarabal Gurez
46.	Mr. Mohd Maqbool Mir	Headmaster	H/S Wanpora

By order of the Government.

Sd/-
(Achal Sethi)
Secretary to Government

Dated: 11 -05-2021.

NO: LAW-POWR/4/2021-10

Copy to the:-

1. Principal Secretary to Government, Revenue Department.
2. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Kashmir.
4. District Magistrate, Bandipora. This is with reference to his letter No. DCB/PS/2020-21/281 dated 04-05-2021.
5. General Manager, Government Press, Jammu for publication in an extra-Ordinary issue of the Government Gazette.
6. S.O Section, Department of Law, Justice and PA (W.7. S.C).
7. Concerned file.

Ashish Gupta
11.05.21

(Ashish Gupta)
Additional Secretary to Government